Title: Need to pay compensation to kith and kin of triabls killed in police firing in the Gujarat and Rajasthan border area.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Thank you very much, Sir, for giving me this opportunity.

MR. SPEAKER: But, we have no patience!

SHRI MADHUSUDAN MISTRY : I was just trying to draw your attention, Sir.

Sir, this is to draw the attention of the House to the firing which had taken place a few days back on the border of Gujarat and Rajasthan in which the tribals of Gujarat were fired upon by the Rajasthan Police. One person was killed and seven to eight tribals were injured in that incident. I want to draw your attention to the fact that such incidents are often taking place at this particular border of Udaipur District, in Kotra Tehsil as a result of which the tribals in Gujarat are suffering a lot. I want the Home Ministry to get a report from the Rajasthan Police in this regard, compel the Rajasthan Government to pay compensation to the victims, and see that such incidents do not occur in the future.

<u>13.10 hrs.</u>

The Lok Sabha then adjourned for Lunch till ten minutes

past Fourteen of the Clock.

<u>14.10 hrs.</u>

The Lok Sabha re-assembled after Lunch at ten minutes

past Fourteen of the Clock.

(Mr. Speaker in the Chair)